

for Schedule Tribe and Schedule Caste beneficiaries) is provided through eligible financial institutions subject to the norms of the scheme in order to subsidise the loan. Along with other components the scheme include establishment of small dairy unit from 2 to 10 milch animals.

- (III) Dairy Processing and Infrastructure Development Fund: The scheme focuses on creation/modernization/expansion of processing infrastructure and manufacturing facilities for value added products.
- (IV) National Dairy Plan-I (NDP-I): NDP-I World Bank assisted multi State initiative is being implemented with the objective of enhancing milk production and productivity of dairy animals and to provide rural milk producers greater access to the organised milk processing sector. The scheme implemented upto November, 2019. However, benefit of the scheme continuously accrues with the dairy farmers.
- (V) Livestock Health and Disease Control: The scheme is being implemented to tackle the issue of livestock health and assistance is made available to State Governments and Union territories for control of animal diseases.
- (VI) National Animal Disease Control Programme (NADCP): National Animal Disease Control Programme for Foot and Mouth Disease (FMD) and Brucellosis has been launched in September, 2019 with an allocation of ₹13343 crore. The scheme being implemented for eradication of FMD by 2025 through biannual vaccination of 53.2 crore animals (Cattle, Buffalo, sheep and goats) and control of Brucellosis by 2024 through vaccination of 3.6 crore calves annually.
- (VII) National Livestock Mission sub mission feed and fodder development, assistance is made available to the States for increasing availability of feed and fodder and under sub-mission Livestock Development, component of risk management and insurance assistance is made available for livestock insurance.

#### **New projects under PMKSY**

2973. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether it is a fact that several new projects were sanctioned under Pradhan Mantri Kisan Sampada Yojana (PMKSY) in various States;

(b) if so, the details thereof; and

(c) the details of projects sanctioned, tied up grant-in-aid and estimated leverage of private investment in these projects, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) to (c) The State-wise and scheme-wise new major projects sanctioned under Pradhan Mantri Kisan Sampada Yojana (PMKSY) since its implementation in 2016-17 along with grants-in-aid and estimated leverage of private investment due to these projects are provided in the Statement.

***Statement***

*State-wise and Scheme-wise Major New Projects Sanctioned along with Grants-in-aid and Estimated Private Investment to be leveraged*

1. Mega Food Parks

Sl. No.	State/UT	Number of Projects Sanctioned	Grants in Aid Approved (₹ in Crore)	Estimated Private Investment to be leveraged (₹ in Crore)
1.	Arunachal Pradesh	1	43.25	29.77
2.	Gujarat	1	50	115.79
3.	Haryana	1	50	129.75
4.	Karnataka	1	50	63.83
5.	Manipur	1*	0	0
6.	Nagaland	1	50	21.79
7.	Uttar Pradesh	2	100	239.07
8.	West Bengal	1*	0	0
TOTAL		9	343.25	600

\*In-principle approval accorded.

## 2. Integrated Cold Chain and Value Addition Infrastructure

Sl. No.	State/UT	Number of Projects Sanctioned	Grants in Aid Approved leveraged (₹ in Crore)	Estimated Private Investment to be (₹ in Crore)
1.	Andhra Pradesh	13	114.81	467.43
2.	Andaman and Nicobar Islands	1	2.45	2.55
3.	Arunachal Pradesh	1	8.11	7.21
4.	Bihar	3	27.58	65.27
5.	Chhattisgarh	1	9.75	18.86
6.	Gujarat	10	93.61	458.64
7.	Haryana	6	46.54	84.84
8.	Himachal Pradesh	7	68.61	93.71
9.	Jammu and Kashmir	2	9.39	8.76
10.	Karnataka	10	74.01	250.04
11.	Kerala	3	23.01	62.07
12.	Madhya Pradesh	4	32.09	64.06
13.	Maharashtra	37	260.2	735.73
14.	Nagaland	1	8.10	13.34
15.	Odisha	4	34.79	159.26
16.	Punjab	10	43.4	80.28
17.	Rajasthan	7	47.11	138.38
18.	Tamil Nadu	15	110.51	389.05
19.	Telangana	8	65.56	242.78
20.	Uttar Pradesh	12	101.74	204.75
21.	Uttarakhand	9	84.51	77.33
22.	West Bengal	5	41.68	123.42
TOTAL		169	1307.56	3747.76

## 3. Creation / Expansion of Food Processing/Preservation Capacities (Unit Scheme)

Sl. No.	State/UT	Number of Projects Sanctioned	Grants in Aid Approved (₹ in Crore)	Estimated Private Investment to be leveraged (₹ in Crore)
1	2	3	4	5
1.	Andhra Pradesh	2	8.48	22.65
2.	Arunachal Pradesh	1	5.00	8.98
3.	Assam	4	16.89	49.83
4.	Bihar	1	5.00	18.21
5.	Chhattisgarh	2	9.65	38.32
6.	Goa	1	2.90	9.55
7.	Gujarat	22	84.89	180.39
8.	Haryana	14	50.01	164.45
9.	Himachal Pradesh	15	49.81	71.35
10.	Jammu and Kashmir	16	51.55	66.94
11.	Karnataka	11	33.36	104.13
12.	Kerala	9	32.74	94.39
13.	Madhya Pradesh	7	32.86	67.89
14.	Maharashtra	29	93.82	207.77
15.	Meghalaya	1	1.36	1.68
16.	Mizoram	1	2.04	2.11
17.	Nagaland	4	19.87	22.45
18.	Odisha	2	10.00	32.83
19.	Punjab	5	21.21	128.95
20.	Rajasthan	7	20.56	66.04
21.	Sikkim	1	5.00	16.10
22.	Tamil Nadu	20	75.21	213.10

1	2	3	4	5
23.	Telangana	2	9.29	36.23
24.	Tripura	1	5.00	7.50
25.	Uttar Pradesh	19	82.66	319.06
26.	Uttarakhand	11	50.49	93.82
27.	West Bengal	7	23.71	98.86
TOTAL		215	803.36	2143.58

#### 4. Infrastructure for Aero-processing Clusters

Sl. No.	State/UT	Number of Projects Sanctioned	Grants in Aid Approved (₹ in Crore)	Estimated Private Investment to be leveraged (₹ in Crore)
1	2	3	4	5
1.	Andhra Pradesh	1	9.107	19.893
2.	Assam	2	18.7268	22.8962
3.	Bihar	1	7.908	22.526
4.	Gujarat	3	23.11	52.398
5.	Haryana	3	21.703	53.607
6.	Himachal Pradesh	1	10	14.49
7.	Jammu and Kashmir	1	10	14.39
8.	Karnataka	5	39.688	131.292
9.	Kerala	1	9.9706	19.5294
10.	Madhya Pradesh	4	38.83	85.23
11.	Maharashtra	6	58.346	123.594
12.	Punjab	3	21.7987	54.5283
13.	Rajasthan	1	9.4837	22.4243

1	2	3	4	5
14.	Tamil Nadu	3	23.6472	53.0598
15.	Telangana	1	6.369	16.737
16.	Uttar Pradesh	5	46.7335	110.7465
17.	Uttarakhand	1	10	13.25
18.	Dadra and Nagar Haveli	1	9.5235	25.1135
19.	Pondicherry	1	5.28	25.83
TOTAL		44	380.225	881.535

## 5. Creation of Backward and Forward Linkages

Sl. No.	State/UT	Number of Projects Sanctioned	Grants in Aid Approved (₹ in Crore)	Estimated Private Investment to be leveraged (₹ in Crore)
1	2	3	4	5
1.	Andhra Pradesh	1	4.60	16.2223
2.	Gujarat	7	29.35	130.5599
3.	Himachal Pradesh	2	7.35	11.3342
4.	Jammu and Kashmir	3	9.10	12.3164
5.	Karnataka	4	17.34	48.5501
6.	Kerala	1	5.00	14.7142
7.	Madhya Pradesh	1	0.33	0.7567
8.	Maharashtra	13	38.00	136.392
9.	Punjab	4	11.12	28.1676
10.	Rajasthan	6	6.16	19.6943
11.	Tamil Nadu	7	15.95	38.9369
12.	Telangana	1	0.82	3.6324

1	2	3	4	5
13.	Uttar Pradesh	6	15.62	52.0259
14.	Uttarakhand	2	9.21	19.0761
15.	West Bengal	1	1.68	11.384
16.	Manipur	2	5.74	8.0962
17.	Chhattisgarh	1	2.41	2.6664
18.	Bihar	1	4.33	9.3606
TOTAL		63	184.10	563.8862

## 6. Operation Gree

Sl. No.	State/UT	Number of Projects Sanctioned	Grants in Aid Approved (₹ in Crore)	Estimated Private Investment to be leveraged (₹ in Crore)
1.	Andhra Pradesh	1	48.82	61.17
2.	Gujarat	1	25.21	38.43
3.	West Bengal	1	33.865	142.125
4.	Maharashtra	2	68.105	139.305
TOTAL		5	176	381.03

**Performance of consultants and advisors in the ministry**

2974. DR. VINAY P. SAHASRABUDDHE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of full time consultants and/or advisors who are currently working with the Ministry and its various Departments and Autonomous Bodies/ Institutions and Public Sector Organisations associated with it as of 31st August, 2019;

(b) since when they are working and the total amount of honorarium/salary/fees being paid to them, the Department/institution-wise details; and

(c) the mechanism, if any, of assessing their performance periodically?